

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 80

Dated: Guwahati, the 4th of November, 2022.

This is for the information of all concerned that the Hon'ble Gauhati High Court will start an official Telegram channel on 07-11-2022 to offer more citizen centric services to Advocates, litigants and all concerned stakeholders. In addition to the cause lists, documents like notices, circulars, notifications and other important updates will be posted in the Telegram channel. The objective of this alternative mode of communication is to keep all concerned updated without having to visit the official website of the Gauhati High Court for the same.

Existing Telegram account holders can join the channel by selecting **@GHCInfoChannel** from the search option.

New subscribers can access the channel by joining the following link:

<https://t.me/GHCInfoChannel>

By Order,

Sd/- Gautam Baruah

REGISTRAR GENERAL

Memo No. HC.III-07/2016/4969-5005 /G, dated 4th November, 2022

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Assistant Solicitor General of India, Gauhati High Court, Guwahati.
3. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
4. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
5. The Registrar General, High Court of _____.
6. The Registrar (Vig./ Admin./ Judl./ Esst.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun, for information and necessary action.

10. The Member Secretary, Assam State Legal Services Authority / Nagaland State Legal Services Authority / Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority.
11. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Gauhati High Court (Old Block), Guwahati.
14. The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
15. The Secretary, Bar Association, Dimapur, Nagaland.
16. The President / General Secretary, All Assam Lawyers' Association, Guwahati.
17. The Secretary, Lawyers' Association, Guwahati.
18. The Senior Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
19. The District & Sessions Judge, _____ Assam. He/ She is requested to circulate the Notification amongst the subordinate Courts/ Bar Associations for information.
20. The Joint Registrar (_____), Gauhati High Court, Guwahati.
21. The Director, Law Research Institute, Gauhati High Court, Guwahati.
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
23. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
24. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
25. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
26. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
27. The P.S to Hon'ble Mr. / Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
28. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the notification in the website of Gauhati High Court.
29. The Court Manager, Gauhati High Court, Guwahati
30. The A.O. (J) (_____), Gauhati High Court, Guwahati.
31. The Administrative Officer, Judicial Academy, Assam, with a request to place the Notification before the Hon'ble Director.
32. The Court Officer Nos. I & II, Gauhati High Court, Guwahati.
33. The Court Master, Court No._____, Gauhati High Court, Guwahati.
34. The Medical & Health Officer, Gauhati High Court Medical Unit.
35. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
36. The Chief Security Officer, Gauhati High Court, Guwahati.
37. The Notice Boards in New Block & Old Block, Gauhati High Court, Guwahati.


REGISTRAR GENERAL